

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF SHRI S. N. YADAV
COURT 37 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100349/2019	Melroy Lawrence Dsouza@MA-106-19,BA-965-19-Aplnt. Vs The State of Maharashtra-Chembur P. Stn.-Respdt.	D. H. KUmthekar
2	ABA	101992/2019	Farhan Khan And Anr. Vs State Ghatkopar Police Station	Anjali
3	SESSIONS CASE	102042/2019	The State of Maharashtra - Deonar Police Station Vs Rutik @ Marshal Shashikant Vakode and Others 07	APP
4	CRI M A	100123/2020	M/s. Metro Shoes Limited (Now named) as M/s. Metrol Brnads Ltd. in Revision---/20 --- Applicant Vs State and M/s. IDEB Buildcon Pvt. Ltd. --- Respondent	Avinash M. Gokhale
5	CRI M A	100124/2020	M/s. Metro Shoes Limited now Metro Brands Limited in Revn ----19 - Applicant Vs The State of Maharashtra - Colaba Police Station	Avinash M Gokhale
6	ABA	100284/2020	Arshad Javed Shaikh Vs State Bhandup Police Station	Satyam R Dube
<u>HEARING</u>				
7	SESSIONS CASE	100802/2014	The State EOW Unit 3 Vs Kiran Bhau Tandel@ Praful D. Chandorkar	Adv. Manish Kumar
(Main Matter SESSIONS CASE/0100058/2014)				
8	CRI REV APP	100697/2019	Milind shankar Lad - Applicant, Org. Complainant Vs The State of Maharashtra - Nirmal Nagar Police Station - Respondent	Mahesh G. Pawar
9	ABA	101155/2019	Ashwin Sudhir Dhada Vs State E O W	Siddiquee And Associates
10	ABA	101450/2019	Shuel Noman Bhamla Vs State EOW Unit 3	Rabiya Bhamla

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11	ABA	101833/2019	Potlacheruvu Sureshkumar Vs State E O W	Priyanka Dubey
12	ABA	101834/2019	Mohammad Zakir Usman Vs State E O W unit ix	Priyanka Dubey
13	ABA	101835/2019	Sukesh Gupta Vs State E O W Unit ix	Sanjay Thakur
14	M A IN ABA	100492/2019	Sukesh Gupta Vs State E O W unit IX	Sanjay Thakur
15	ABA	102011/2019	Gangji Bhura Nandu Vs State Ghatkopar Police Station	Parag T Joshi And Dharmesh S Joshi
16	ABA	102134/2019	Shrikant Jaysing Phalke and othrs Vs Pantnagar Police Station	Gautam T. Kanchanpurkar
17	ABA	102177/2019	Shreegopal Barasia And 3 Others Vs State Bhandup Police Station	Prashant G Pandey
18	ABA	102250/2019	Pawan Kumar Dhawan Vs State Pant Nagar Police Station	Sukrut Mhatre
19	ABA	102261/2019	Abdul Salam Yasuf Khan Vs State Ghatkopar Police Station	Tushar Kochale
20	ABA	100122/2020	Vikrant Pravin Wadhwa Vs State EOW Unit III	Vikrant Sataria
21	CRI BAIL APPLN	100323/2020	Tejas Lodya --- Applicant Vs The State of Maharashtra - EOW Unit-I -- Respondent	Yas Associates
22	CRI BAIL APPLN	100324/2020	Tejas Veji Lodaya --- Applicant Vs The State of Maharashtra - EOW unit-1 --- Respondent	Yash Associates
23	CRI BAIL APPLN	100325/2020	Tejas Velji Lodaya-Aplcnt. Vs State of Maharashtra-EOW Unit 1- Respdt.	Yash Assoc. (Dilip H. Shukla)
24	ABA	100224/2020	Dayaram Rajaji Prajapati and 2 ors. Vs The State Parksite Police station	Sundeep Singh
25	ABA	100251/2020	Pauline Serrao Vs State Kanjurmarg Police Station	Pankaj V Dahibawkar And Co.

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26	ABA	100252/2020	Shantaram Eknath Shinde Vs State Kanjurmarg Police Station	Pankaj V Dahibawkar
27	ABA	100253/2020	Pratibha S Jadhav Vs State Kanjurmarg Police Station	Swapana P Kode
28	CRI BAIL APPLN	100530/2020	Firoz Abdul Salam Khan and other --- Applicant Vs The State of Maharashtra - Sr. Inspector - Ghatkopar P. STN --- Respondent	Jyoti D. More
29	CRI BAIL APPLN	100547/2020	Ayaz amin Chaudhary --- Applicant Vs The State of Maharashtra - Pant Nagar P. STN --- Respondent	Babu Singh
30	ABA	100388/2020	Javed Firoz Khan Vs State Bhandup Police Station	Satish R Mishra
31	M A IN ABA	100249/2020	The State of Maharashtra through EOW, Mumbai Vs P. Suresh Kumar	PP
32	M A IN ABA	100250/2020	The State of Maharashtra through EOW, Mumbai Vs Mohd. Zakir Usman	PP
33	M A IN ABA	100251/2020	The State of Maharashtra through EOW, Mumbai. Vs Sukesh Gupta	PP
<u>EVIDENCE</u>				
34	SESSIONS CASE	100878/2016	The State of Ghatkopar Police Station .. Complainant Vs Kalim Mulim Pathan .. Accused	
<u>CHARGE</u>				
35	SESSIONS CASE	100505/2017	The State of Sewree Police Station Vs Mohd. Ishtekar Noorlahak Shaikh and Others	
36	SESSIONS CASE	100521/2017	The State Shivaji Nagar Police Station Vs Illiyas @ Shanu Ahmed Imtaz Sayyed and other 2	

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37	SESSIONS CASE	100620/2019	The State of Maharashtra - Mahim Police Station Vs Akash Kalicharan Sharma	PP
<u>ORDER</u>				
38	ABA	101549/2019	Talvir Kaur Sohal Vs State EOW	M.B.Shirsat
39	ABA	100194/2020	Mr. Alex Samson Irudayam Vs Parksite Police Station	A. Q. Usmani
40	CRI BAIL APPLN	101883/2020	Sartaz Shahnawaz Khan --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	Shri. Laxman H. Pol
<u>VERIFICATION</u>				
41	COMPANY PETITION	100025/2018	Assistant Registrar of Companies Vs M/s. ICPA Health Products Ltd. and others	
42	COMPANY PETITION	100026/2018	Deputy/ Asstt. Registrar Of Companies Vs Raveshia Colours Private Limited and others	
43	COMPANY PETITION	100027/2018	Assistatnt Registrar of Companies Vs M/s Packsys Global (India) Private Limited and others	pp
44	COMPANY PETITION	100033/2018	The Assistant Registrar of Companies Vs Pankaj Jayantila Dave and others	
<u>REPLY/SAY</u>				
45	ABA	102087/2019	Rajib Rathindranath Mukherjee Vs State EOW	M.V. Holamagi
46	ABA	102257/2019	Bharat Jayantilal Patel And Anr. Vs State Eow	M And M Legal Ventures
47	CRI APPEAL	100179/2020	Chintamani Rajaram Dange - Proprietor of M/s. Venkatesh Agencies --- Appellant Vs M/s. Roche Products (INDIA) Pvt. Ltd. and State --- Respondents	Akash Kavade
48	CRI M A	100608/2020	Rajiv Soni in BA 591/19 --- Applicant Vs Economic Offences Wing --- Respondent	Prashant Pandey

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S.No.	Case Type	Case No.	Title	Name of Advocate
49	ABA	100460/2020	Shrihari s/o Shesherao Nagar Vs State E O W Unit no. 9	Ashok M Saraogi
<u>APPEARANCE</u>				
50	SESSIONS CASE	101915/2019	The State of Maharashtra - Vakola Police Station Vs Desil Richard Das and Others 04	APP
51	SESSIONS CASE	102154/2019	The state of maharashtra - Vakola police station Vs Rohit Baliram Pawar and ors 3	PP
52	SESSIONS CASE	100009/2020	The State of Maharashtra - Agripada Police Station Vs Anand Shivaji Chavan @ Jango and Others 08	APP
53	CRI REV APP	100041/2020	Milind Bhagwan Pawar @ MA 3181/19 -- Applicant Vs Manoj R. Patel and 1 other --- Respondent	Sahil G. Tamboli
54	SESSIONS CASE	100270/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Wasimuddin Fakruddin Shaikh	APP
55	SESSIONS CASE	100276/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammed Hasan Abdul Malik Ansari and others 04	APP
56	CRI APPEAL	100185/2020	Vidya M. Sharaff --- Appellant Vs Manoj M. sharaff and others and State ---- Respondents	Ankita Manjarekar
57	CRI REV APP	100357/2020	P. S. Iyer -- Appnt. Vs The State of Maharashtra - G.B.C.B. CID -- Respondent	M/s. Consulta Juris
58	CRI BAIL APPLN	100865/2020	Pratiksha Ravindra Tak Vs The State of Maharashtra - Sr. Inspector - Parksite Police Station -- Respondent	Vijay R. Gard
59	CRI M A	100871/2020	Mr. Shaikh Khadar Basha - Applicant. Vs State and S.I.of Police- Bhatkopar Police Station - Respondent.	Shree L Co.

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S.No.	Case Type	Case No.	Title	Name of Advocate
60	SESSIONS CASE	100480/2020	The State of Maharashtra Through Dadar Railway Police Station Mumbai Vs Shekhar Vijay Shinde	PP
61	SESSIONS CASE	100481/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde @ Anr.	PP
62	SESSIONS CASE	100482/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde and Anr	PP
63	SESSIONS CASE	100484/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
64	SESSIONS CASE	100485/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
65	SESSIONS CASE	100483/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
66	CRI BAIL APPLN	101937/2020	Sadik Sultanali Ratansi - Applicant. Vs State - EOW - Respondent.	PP Gul A. Madnani.
67	CRI BAIL APPLN	101941/2020	Sumit Ganesh Shinde - Applicant. Vs State - Ghatkopar Police Station - Respondent.	Dilip P. Parmar.
			<u>REPORT</u>	
68	ABA	101085/2020	Malathi Nityanandan Pillai Vs State EOW	RV Gupta

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<u>ARGUMENTS</u>				
1	ABA	102053/2019	Gajendra Parakh , S/O Vijay Raj Parakh And Anr. Vs State EOW	Karan L Jain
2	CRI M A	103065/2019	Sitaram M. Salvi in Appeal - ----19 @ MA 3066-19 --- Petitioner Vs Ashvini Sitaram Salvi and State of Maharashtra -- Respondents	Nitin H. Sejpal
3	ABA	102272/2019	Ghanashyam Bajabhau Kadam Vs Navghar Police Station	S.G. Shirsat
4	ABA	100113/2020	Sheela Ashok Singh And 3 Others Vs State EOW Unit II	Ashok M Saraogi
5	M A IN ABA	100025/2020	Hitendra Vadilal Shah And Anr. Vs State EOW Unit II	Yash Associates
6	M A IN ABA	100026/2020	Suresh Dhanraj Jain And Anr. Vs State EOW Unit II	Yash Associates
7	ABA	100932/2020	Mohsin Nasim Shikh and Anr. Vs The State of Maharashtra Through Ghatkopar Police Station	Khan Abdul Wahib
<u>HEARING</u>				
8	ABA	101787/2019	Anish Mazahar Shaikh Vs State Kanjurmarg Police Station	Apex Law House
9	CRI M A	103066/2019	Sitaram M. Salvi in Appeal - ----19 @ MA 3065-19 --- Applicant Vs Ashvini Sitaram Salvi and Stae of Maharashtra ---- Respondent	Nitin S. Sejpal
10	M A IN ABA	100573/2019	Mukim Khan Vs State EOW	Atavarish Shah Varshi
11	M A IN ABA	100574/2019	Affan Ghalib Khan Vs State EOW	Atavarish Shah Varshi

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12	ABA	100264/2020	Vithal Jayram Sawant And 2 Others Vs State Ghatkopar Police Station	Pawan K Pandey And Associates
<u>ORDER</u>				
13	CRI BAIL APPLN	101514/2020	Sakib Shakir Shaikh Mansur --- Applicant Vs The State of Maharashtra - Vikhroli Police Station --- Respondent	Mateen Shaikh
14	ABA	101068/2020	Konidala Mani Naidu Vs The State of Maharashtra Through Mulund Police Station	M. K. Dubey, Ms. Veena Dubey, Mr. Anil Dubey
<u>REPLY/SAY</u>				
15	ABA	101047/2020	Mithubhai K. Mav and ors. Vs The State Mulund Police Station	C. N. Kumar
16	ABA	101048/2020	Jatin Navin Kothari and Ors. Vs The State Of Mulund Police Station	Sayaji D. Nangre
17	ABA	101049/2020	Mithubhai K. Mav and Ors Vs The State Of Mulund Police Station	C. N. Kumar
18	ABA	101050/2020	Jatin Navin Kothari and Ors Vs The State Of Mulund Police Station	Sayaji D. Nangre
<u>APPEARANCE</u>				
19	SESSIONS CASE	101427/2019	The State of Maharashtra - Wadala Police Station Vs Sanjivkumar Balasaheb Kothawale and Ors. 02	APP
20	SESSIONS CASE	101841/2019	The State of Maharashtra - Vakola Police Station Vs Prakash Tukaram Dhongadi	APP

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21	ECA SPL CASE	100048/2019	The State of Maharashtra - Byculla Police Station Vs Ganesh Vishnu Khanolkar and Others 08	APP
22	SESSIONS CASE	100287/2020	The State of Maharashtra - CSMT Railway Police Station Vs Sameer Madan Vishwas	APP
23	CRI M A	100706/2020	Dharmendra @ Dharmesh Jayprakash Singh in BA 1241/19 --- Applicant Vs The State-EOW Unit 5-Respdt.	Namdev Tandale
24	CRI M A	100707/2020	Dharmendra @ Dharmesh Jayprakash Singh in BA 1242/19 --- Applicant Vs The State-EOW Unit 5-Respdt.	Namdev Tandale
25	CRI M A	100708/2020	Dharmendra @ Dharmesh Jayprakash Singh in BA 1243/19 --- Applicant Vs The State-EOW Unit 5-Respdt.	Namdev Tandale
26	CRI M A	100709/2020	Dharmendra @ Dharmesh Jayprakash Singh in BA 1244/19 --- Applicant Vs The State-EOW Unit 5-Respdt.	
27	CRI BAIL APPLN	100725/2020	Mr. Sanjay K Gothal - Applicant. Vs State of Maharashtra - Ghatkopar Police Station - Respondent.	Bhushan R. Magar.
28	CRI BAIL APPLN	100720/2020	Akash Subhash Dongare --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station -- Respondent	Vaibhav N. Jagtap
29	CRI M A	100783/2020	Sagar Dilip Shah and others in Revision----/20 @ MA 784/20 Applicants Vs M/s. Sanghavi sons and others - -- Respondents	Lex Conseiller

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30	CRI M A	100784/2020	Sagar Dilip Shah and others in Revision---/20 @ MA 783/20 Applicants Vs M/s. Sanghavi sons and others - -- Respondents	Lex Conseiller
31	ABA	101073/2020	Deepak S Thakkar Vs The State Mulund Police Station	Sayaji D. Nangre PP
32	ABA	101074/2020	Deepak S. Thakker Vs The State Mulund Police Station	Sayaji D. Nangre PP
33	CRI BAIL APPLN	101939/2020	Vicy Jairam Sigh - Applicant. Vs State - Bhandup Police Station - Respondent.	Dhananjay A. Bhosale.
<u>STEPS</u>				
34	ABA	100761/2020	Navin Omprakash Agarwal and ors 2. Vs The State of Maharashtra	A.M.Sarogi
<u>PRODUCTION OF ACCUSED</u>				
35	SESSIONS CASE	100018/2018	The state of Colaba Police Station Vs Uday Sharda Prasad Pathak	
36	SESSIONS CASE	100203/2019	The State of Maharashtra - CSMT Rly. Police Station Vs Mukadar Mumtajali Idrisi @ Rehman	APP
37	SESSIONS CASE	102016/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Rakesh Dharamsing Rod	APP
38	SESSIONS CASE	102017/2019	The State of Maharashtra - Kurla Rly. Police Station Vs Rakesh Dharamsing Rod	APP

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39	SESSIONS CASE	100766/2015	RCF POLICE STATION. Vs ARIF ATTAUR REHMAN ANSARI AND ANOTHER 01	

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<u>ARGUMENTS</u>				
1	ABA	100237/2020	Rakesh Kumar Wadhawan And Anr. Vs State Mulund Police Station	Dewani Associates
2	ABA	100238/2020	Rakesh Kumar Wadhawan And Anr. Vs State EOW Housing -1	Dewani Associates
3	ABA	100239/2020	Rakesh Kumar Wadhawan And Anr. Vs State EOW Housing 1	Dewani Associates
4	ABA	100240/2020	Rakesh Kumar Wadhawan And Anr. Vs State EOW Housing no. 1	Dewani Associates
5	ABA	100353/2020	Dhaval Vijaybahi Doshi Vs State Ghatkopar Police Station	Rekha K Mehta
<u>HEARING</u>				
6	CRI REV APP	101298/2019	Asim Bhupendra Dalal (Delay Condoned) - Applicant (Org. Accused No. 6) Vs Asst. Registrar of Companies and The State of Maharashtra - Org. Complainant, Respondent	Sandeep Maurya
7	CRI REV APP	101299/2019	Asim Bhupendra Dalal (Delay Condoned) - Applicant (Org. Accused No. 6) Vs Assistant Registrar of Companies and The State of Maharashtra - Org. Complainant	Sandeep Maurya
8	ABA	100123/2020	Saddam Kamal Khan Vs State DCB, CID Unit AEG	Dipali Saudagar
9	ABA	100139/2020	Parvati Sahadeo Shedge and othrs Vs Ghatkopar Police Station	Sushrut Jadhwar

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10	CRI BAIL APPLN	101816/2020	Rajesh Chhagganlal Patwa - Applicant. Vs State - Ghatkopar Police Station - Respondent.	Rajesh Singh
<u>EVIDENCE PART HEARD</u>				
11	SESSIONS CASE	100083/2013	The State Chembur P.S. Vs Vishnu Ranuji Khare and ors.	
12	SESSIONS CASE	100153/2013	The State Mankhurd P.S Vs Nijamuddin Tahrudin Shikh @ 2	
Sub Matter: SESSIONS CASE/0100028/2015				
13	SESSIONS CASE	100570/2015	The State V.B.Nagar Police Station Vs YOGESH DNYANDEO PAWAR	
14	SESSIONS CASE	100094/2016	THE STATE OF V.B. NAGAR POLICE STATION. Vs HRISHIKESH @ MONTU SUNIL SALUNKE	
15	SESSIONS CASE	100071/2017	V.B. NAGAR POLICE STATION. Vs KRISHNA SUDHIR SALUNKE	
<u>CHARGE</u>				
16	SESSIONS CASE	100253/2016	THE STATE OF DCB, CID, AEC Vs SAQIB JUMMA KHAN AND ANOTHER 01	Adv. Vijay Tiwari for both
Sub Matter: SESSIONS CASE/0100811/2016				
17	SESSIONS CASE	100811/2016	DCB,CID,AEC Vs MUNSAID HARUN KHAN AND ANOTHER 01	
(Main Matter SESSIONS CASE/0100253/2016)				
18	SESSIONS CASE	100229/2018	State of Maharashtra-DCB CID Vs Irshad Isubba Khan @ Isad @ Jahid @ Subha Mev	
19	SESSIONS CASE	100251/2018	The State of DCB CID Mumbai Vs Sakir Jumma Khan	

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20	SESSIONS CASE	100734/2018	The State of DCB CID Vs Mudassar Hanif Khan @ Mev and Others	APP Qureshi Mohd. Aftab
<u>ORDER EXH.</u>				
21	SESSIONS CASE	100058/2014	The State Chembur P.S Vs Satish Tukaram Shinde and others	
Sub Matter: SESSIONS CASE/0100802/2014				
<u>REPLY/SAY</u>				
22	ABA	100370/2020	Sangeeta Suryakant Sawant Vs State Mulund Police Station	Harshad A Suthe
23	ABA	100377/2020	Kishore Gajanan Tendolkar And 2 Others Vs State Mulund Police Station	Harshad A Sathe
<u>APPEARANCE</u>				
24	SESSIONS CASE	100219/2017	MARINE DRIVE POLICE STATION. Vs MAYUR GAFAR KHAN AND ORS.06	
25	CRI APPEAL	100257/2020	Kirti R. Rambhia @ MA 848/20 @ BA 841/20 --- Applicant Vs Monika Biken Lalan -- Respondent	Chetan Pawar
26	CRI APPEAL	100259/2020	Kirit R. Rambhia @ MA 850/2020 @ BA 843/2020 --- Appellant Vs Pramila Pushpendra Mehta --- Respondent	Chetan Pawar
27	CRI M A	100840/2020	Cheema Spintex Ltd. and others in BA 450/20 ---- Applicants Vs Kotak Ginnging and Pressing Industries Ltd. and State --- Respondents	A. K. Upadhyay and M. P. Maurya

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28	CRI M A	100841/2020	Cheema Spintex Ltd. - Applicants. Vs Kotak Ginning and Pressing Industries Ltd. and State - Respondents.	Mr. A.K.Upadhyay and M.P. Maurya.
29	CRI BAIL APPLN	100843/2020	Kirti R. Rambhia in Appeal 259/2020 @ MA 850/2020 --- Appellant Vs Pramila Pushpendra Mehta --- Respondent	Chetan Pawar
30	CRI M A	100848/2020	Kirti R. Rambhia in Appeal 257/20 @ BA 841/20 --- Applicant Vs Monika Biken Lalan -- Respondent	Chetan Pawar
31	CRI M A	100850/2020	Kirti R. Rambhia in Appeal 259/2020 @ BA 843/2020 --- Appellant Vs Pramila Pushpendra Mehta --- Respondent	Chetan Pawar
32	CRI M A	100851/2020	Shetty Anil Ragu in Revn ---/20 @ MA 852/20 --- Applicant Vs Vimal Papers Pvt. Ltd. and State --- Respondents	Suresh Dubey
33	CRI M A	100852/2020	Shetty Anil Ragu in Revn ---/20 @ MA 851/20 --- Applicant Vs Vimal Papers Pvt. Ltd. and State --- Respondents	Suresh Dubey
34	CRI BAIL APPLN	100886/2020	Vikram Ramesh Dilawar - Applicant. Vs State of Maharashtra - RCF Police Station - Respondent.	Kusumlata Verma.
35	CRI BAIL APPLN	100887/2020	Amol subhash Dongare Vs The State f Maharashtra - Ghatkopar Police Station -- Respondent	Vaibhav N Jagtap

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36	CRI BAIL APPLN	101926/2020	Mohammad Faiz Ali Khan - Applicant. Vs State - Pant Nagar Police Station - Respondent.	A.S.Chaurasiya.
<u>REPORT</u>				
37	M A IN ABA	100229/2020	Gautam Purashottamdas Budhrani Vs Avikumar Dhondiram Dhule	Vikram Sutaria
38	M A IN ABA	100230/2020	Gautam Purashottamdas Budhrani Vs State EOW Unit II	Vikram Sutaria
39	CRI M A	101099/2020	Bharat Rajaram Raut --- Applicant Vs The State of Maharashtra Ghatkopar Police Station --- Respondent	S. A. Usmani
<u>DORMANT FILE</u>				
40	SESSIONS CASE	100367/1986	The State Mulund PS. Vs JASPALSINGH MEVASHING	A.P.P.
41	SESSIONS CASE	100372/1986	The State Worli P.stn. Vs Govindsingh Dharamsingh Lubania	APP
42	SESSIONS CASE	100456/1986	The State Pydhonie P.stn Vs Vs Nasruddin Moohd. Samad Ors.	APP
43	SESSIONS CASE	100469/1986	State Trombay p stn Vs Suharvarthi So Abdul Wahab	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	ABA	101859/2019	Hakim Shiakh S/o Nizamuddin Shaikh Vs State Parksite Police Station	Ashok M Saraogi
2	ABA	100147/2020	Mangesh Bhagwan Katkhade Vs Mulund Police Station	Prashant Mali
3	CRI BAIL APPLN	101712/2020	Ketan Pravinchandra Lakdawala and Anr --- Applicants Vs State of Maharashtra - E.O.W. Unit - II --- Respondent	Ashish Ram Raghuvanshi
<u>HEARING</u>				
4	SESSIONS CASE	100570/2014	The State Sakinaka P.S Vs Mehamoodali Abdul Majid Idrisi and others	SPP Solkar
5	ABA	101880/2019	Amrutlal D Shah And 2 Others Vs State EOW	Kapil Dave
6	ABA	101949/2019	Mr.Rajendra Dharmshi Dave Vs The State of Maharashtra EOW	Hitesh Patel
7	ABA	102041/2019	Skucht Lau Sawant And Anr. Vs State Bhandup Police Station	Sukrut Matre
8	ABA	102052/2019	Madhubala A Karakasia And Anr. Vs State Ghatkopar Police Station	M/S Solicis Lex
9	ABA	100222/2020	Tausif Ashraf Inamdar Vs The State Bhandup Police station	Amin Solkar
10	ABA	100273/2020	Rajkumar S Gupta And 2 Others Vs State Mulund Police Station	S.S.Redekar
11	CRI M A	100881/2020	The State of Maharashtra - Banking II EOW - Respondent Vs Waryam Singh - Applicant	SPP Foram Vora

(Main Matter CRI BAIL APPLN/0100459/2020)

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	CRI APPEAL	100273/2020	Umesh Govindlal Solanki --- Applicant Vs State of Maharashtra - G.B. CID Police Station and ors --- Respondents	Siddhesh Bhole
STATEMENT US 313 CR.P.C.				
13	SESSIONS CASE	100552/2016	THE STATE OF DONGRI POLICE STATION. Vs RAJIK YUSUF MERCHANT.	
(Main Matter SESSIONS CASE/0100955/2015)				
REPLY/SAY				
14	CRI BAIL APPLN	1001418/2020	STATE GOVERNMENT Vs Javed Jamir Shaikh	
APPEARANCE				
15	ECA SPL CASE	3/2018	C.B. Control Vs Lalitkumar S. Nagpal and Other 06	PP
16	SESSIONS CASE	100724/2018	The State of Shivaji Nagar Police Station Vs Aanandraj Rajshekher Naidu	APP
17	SESSIONS CASE	101150/2019	State of Maharashtra -Wadala P. Stn. Vs Ramtej Phulchand Gupta and Ors. 02	APP
18	SESSIONS CASE	101178/2019	The State of Maharashtra - Gavdevi Police Station Vs Ramesh @ Bobby Suresh Dubla and Ors. 02	APP
19	SESSIONS CASE	101384/2019	The State of Maharashtra - Deonar Police Station Vs Shafiulla Atiulla Qureshi @ Guddu and Ors. 01	APP
20	SESSIONS CASE	101440/2019	The State of Maharashtra - Chembur Police Station Vs Suresh Namdeo Jagtap and Ors. 11	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	SESSIONS CASE	101581/2019	The State of Maharashtra - Pant Nagar Police Station Vs Karan Ravindra Samant	APP
22	SESSIONS CASE	101582/2019	The State of Maharashtra - Pant Nagar Police Station Vs Pradeep Krushna Bhosle	APP
23	SESSIONS CASE	101940/2019	The State of Maharashtra - Mankhurd Police Station Vs Vicky Sunil Shinde and others 06	APP
24	SESSIONS CASE	102072/2019	The State of Maharashtra - MRA Marg Police Station Vs Kailashnath Manraj Yadav	APP
25	SESSIONS CASE	102138/2019	The State of Maharashtra - Dongri Police Station Vs Mohammad Arif Khaliq Ahamad Khan	APP
26	SESSIONS CASE	100159/2020	The State of Maharashtra - Bandra Police Station Vs Deepak Harkishan Mirchandani and others 03	APP
27	SESSIONS CASE	100167/2020	The State of Maharashtra - Sewree Police Station Vs Nitin Vinayak Hirlekar and others 02	APP
28	SESSIONS CASE	100213/2020	The State of Maharashtra - Wadala Rly. Police Station Vs Mohammad Rahim Mohammad Sharif Ansari	PP
29	SESSIONS CASE	100314/2020	The State of Maharashtra - Vashi Railway Police Station Vs Irfan Farooq Qureshi	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
30	SESSIONS CASE	100452/2020	The State of Maharashtra - Antop Hill Police Station Vs Mohd. Jasim Dost Mohd. Khan @ Jojo and other 01	PP
			<u>REPORT</u>	
31	CRI BAIL APPLN	100222/2020	Mukkaram Mohabat Ali Vs The State of Maharashtra - Kanjur Marg Police Station ----- Respondent	Jaya Tripathi

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S.No.	Case Type	Case No.	Title	Name of Advocate
ARGUMENTS				
1	COMPANY PETITION	100020/2019	Serious Fraud Investigation Office Vs IF and FS Financial Services Ltd. and others 29	
2	CRI REV APP	100888/2019	Ramkumar L. Mistry@MA-210-19-Aplcnt. Vs The State of Maharashtra and Nandkishor Ramchandra Bagade-Resppts.	A. K. Upadhyay
3	CRI APPEAL	100787/2019	Mohammed Hanif Mirza Khan - Appellant, Org. Respondent Vs Razia Hanif Khan and The State of Maharashtra - Respondent, Org. Complainant	Mohd. Muqim Khan, Mohd. Imran Ansari and Samina K. Ansari
4	ABA	102263/2019	Vipul M Adhia Vs State EOW Unit 9	Jitendra Jain
5	CRI APPEAL	100091/2020	M/s. Prem Industries @ MA 335-20 @ BA 328-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur
6	CRI BAIL APPLN	100326/2020	M/s. Prem Industries in Appeal 89-20 @ MA 333-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur
7	CRI BAIL APPLN	100327/2020	M/s. Prem Industries in Appeal 90-20 @ MA 334-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI M A	100333/2020	M/s. Prem Industries in Appeal 89-20 @ BA 326-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur
9	CRI M A	100334/2020	M/s. Prem Industries in Appeal 90-20 @ BA 327-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur
10	CRI M A	100335/2020	M/s. Prem Industries in Appeal 91-20 @ BA 328-20 - Applicant Vs M/s. Champion Dealers (Mumbai) Pvt Ltd through Director Mihir Fifadra and State - Respdt	J J Thakur
HEARING				
11	SESSIONS CASE	100166/2015	The State DCB, CID Mumbai. Vs Faim Mumtaz Ahmed Shaikh And 58 others.	
12	SESSIONS CASE	100558/2015	The State of Shivaji Nagar Police Station Vs Auladali @ Kayam Ansar Husain Sayed	
13	SESSIONS CASE	100773/2016	C.B.CONTROL Vs RIZWAN AHAMAD HINGORA	
14	SESSIONS CASE	100151/2017	B.K.C. POLICE STATION. Vs LIKHIT @ NIKHIT GOPAL SHETTY AND ORS.05	
15	ABA	101451/2019	Manoj Shreeram Poddar And 2 Others Vs State Ghatkopar Police Station	Karanl. Jain

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S.No.	Case Type	Case No.	Title	Name of Advocate
16	ABA	101652/2019	Abhilash Sanjay Sharma And Anr. Vs State Bhandup Police station	A.P. Singh
17	ABA	100302/2020	Madhukar Sadashiv Gomane Vs State Mulund Police Station	Nitin Ujgare
18	ABA	100363/2020	Gaudri Krishna Jadhav Vs State Pant nagar Police Station	Sushrut Jadhwar
19	CRI BAIL APPLN	101840/2020	Nikhil @ Guddu Milind Sonawane - Applicant. Vs State - Pant Nagar Police Station - Respondent.	Vidya Gaikwad.
<u>EVIDENCE PART HEARD</u>				
20	SESSIONS CASE	100269/2017	MANKHURD POLICE STATION Vs NITESH @ NITYA RAMESH THORAT	
21	SESSIONS CASE	1000488/2018	The State of Mankhurd Police Station Vs Shankar Kaliappa Kounder @ Batla Shiva@ Chota Shiva	PP
22	SESSIONS CASE	1000602/2018	The State of Mahim Police Station Vs Fakrulla Amir Badshah Shaikh	PP
<u>ORDER</u>				
23	CRI REV APP	100585/2019	Mohammed Bilal Abdul Rauf Upletwala-Aplcnt. Vs The State of Maharashtra and Azad Maidan P. Stn.-Respdt.	Farooque Ansari
<u>COMPLIANCE</u>				
24	CRI BAIL APPLN	101658/2020	Rajan chandrabhan Sakhare - Applicant. Vs State- EOW - Respondent.	Dev Gupta.
<u>REPLY/SAY</u>				
25	ABA	100514/2020	Jamil Kadar Saheb Shaikh Vs State Vikhroli Police Station	Sachin R Desai

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26	ABA	100565/2020	Imran Qureshi @ Mohd.Imran Qureshi Vs The State Ghatkopar P.stn.	Afreen Shaikh
27	ABA	100566/2020	Bostan Samshad Ali Sayyed @ Sillu Vs The State Ghatkopar P.stn.	Afreen Shaikh
<u>APPEARANCE</u>				
28	SESSIONS CASE	101653/2019	The State of Maharashtra - Ghatkoper Police Station Vs Shyam Hari Ayare and Ors. 04	APP
<u>AWAITING R AND P</u>				
29	CRI APPEAL	101014/2019	Krushna Narayan Vanarcho @MA 3315/19 @MA 3216/19 --- Applicant Vs The State - Railway Police Station - Mumbai Central Respondent	Prakash J. Salsinghikar
30	CRI REV APP	100038/2020	M/s. Premier Core Industries and others -- Applicants Vs M/s. Subka Transformers Pvt. Ltd ad others --- Respondents	M/s. Patil Gangarkar and Co.
31	CRI REV APP	100039/2020	M/s. Premier Core Industries and others -- Applicants Vs M/s. Subka Transformers Pvt. Ltd ad others --- Respondents	M/s. Patil Gangarkar and Co.
32	CRI REV APP	100040/2020	M/s. Premier Core Industries and others -- Applicants Vs M/s. Subka Transformers Pvt. Ltd ad others --- Respondents	M/s. Patil Gangarkar and Co.
<u>NOTICE READY</u>				
33	CRI M A	100466/2020	Hussain Shabbir Mukhtyar and others in Revision 173/20 --- Applicants Vs The State of Maharashtra - Pydhone Police Station --- Respondent	Swapna P. Kode

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34	SESSIONS CASE	100100/2015	The State of Sakinaka Police Station Vs Sudhir Shivram Raul	
35	SESSIONS CASE	100389/2017	The State Shivaji Nagar Police Station Vs Mohammed Amin Rehmatali Siddhiqui and another	
36	ECA SPL CASE	4/2018	The State of C.B. Control Police Station Vs Abdul Kasim Sattar Chaudhari and Other 01	APP Mr. Abhijit Gondwal
37	SESSIONS CASE	100335/2019	State of Maharashtra - Shivaji Nagar P. Stn. Vs Shahnawaj Hussein Babamiya Shaikh	APP
38	SESSIONS CASE	101045/2019	The State of Maharashtra - Antop Hill Police Station Vs Mohin Ahmed Razzaq and Ors. 01	APP
39	ABA	100435/2020	Raghunath Laxman Kadam Vs State Vikhroli Police Station	P S Ghorpade
40	ABA	100479/2020	Yashwant Happa Vs State N M Joshi Marg Police Station	J K Tandulekar
<u>DORMANT FILE</u>				
41	SESSIONS CASE	100628/1985	State Ghatkopar P.Stn. Vs Birganath R. RajbharOrs.	APP
<u>RETURN OF NOTICE</u>				
42	CRI M A	100444/2020	Gulabchand Kalichanran Sahu in Appeal -----/20 -- Appellant Vs Vimla Gulabchand Gupta and State --- Respondents	Prashant M. Deshmukh
43	CRI REV APP	100183/2020	Aslam Inayat Pasta - Applicant Vs Ajay Gupta and The State - Respondent	Madhukar P Dalvi and Mohit M Rao